

## Papers laid on the Table

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर 2, डॉ. जितेन्द्र सिंह जी।

? (Interruptions)

**HON. CHAIRPERSON:** Kindly take your seat.

? (Interruptions)

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल सेंटर फॉर गुड गवर्नेंस, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10117/17/23]

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कोयला खान भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1948 की धारा 7 क के अंतर्गत कोयला खान पेंशन (दूसरा संशोधन) योजना, 2023, जो दिनांक 4 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. का.आ. 4336(अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10118/17/23]

(2) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(क) (एक) राइट्स लिमिटेड, दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राइट्स लिमिटेड, दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10119/17/23]

(ख) (एक) इंडियन रेलवे कटरिंग एंड टूरिज्म कॉर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) इंडियन रेलवे कटरिंग एंड टूरिज्म कॉर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10120/17/23]

(ग) (एक) कोलकाता मेट्रो रेल कॉर्पोरेशन लिमिटेड, कोलकाता के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) कोलकाता मेट्रो रेल कॉर्पोरेशन लिमिटेड, कोलकाता का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10121/17/23]

(घ) (एक) रेलटेल कॉर्पोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) रेलटेल कॉर्पोरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10122/17/23]

(ङ) (एक) कोंकण रेलवे कॉर्पोरेशन लिमिटेड, नवी मुम्बई के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) कोंकण रेलवे कॉर्पोरेशन लिमिटेड, नवी मुम्बई का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10123/17/23]

(च) (एक) इरकॉन इंटरनेशनल लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) इस्कॉन इंटरनेशनल लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10124/17/23]

(छ) (एक) ब्रेथवेट एण्ड कंपनी लिमिटेड, कोलकाता के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) ब्रेथवेट एण्ड कंपनी लिमिटेड, कोलकाता का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10125/17/23]

(ज) (एक) मुम्बई रेलवे विकास कॉर्पोरेशन लिमिटेड, मुम्बई के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मुम्बई रेलवे विकास कॉर्पोरेशन लिमिटेड, मुम्बई का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10126/17/23]

(झ) (एक) इंडियन रेलवे फाइनेंस कॉर्पोरेशन लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) इंडियन रेलवे फाइनेंस कॉर्पोरेशन लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10127/17/23]

(ञ) (एक) वैबटेक लोकोमोटिव प्राइवेट लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) वैबटेक लोकोमोटिव प्राइवेट लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10128/17/23]

(ट) (एक) मधेपुरा इलेक्ट्रिक लोकोमोटिव प्राइवेट लिमिटेड, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मधेपुरा इलेक्ट्रिक लोकोमोटिव प्राइवेट लिमिटेड, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10129/17/23]

(3) (एक) भारतीय रेलवे कल्याण संगठन, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) भारतीय रेलवे कल्याण संगठन, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10130/17/23]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूं :-

(1) आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 के अंतर्गत जारी अधिसूचना सं. का.आ. 4099(अ), जो दिनांक 19 सितम्बर, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा दिनांक 8 फरवरी, 2017 की अधिसूचना सं. का.आ. 371 (अ) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(2) आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 4 की उप-धारा (4) के अंतर्गत अधिसूचना सं. का.आ. 698(अ), जो दिनांक 14 फरवरी, 2023 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा यह अधिसूचित किया गया है कि भांडागारण विकास विनियामक प्राधिकरण और उसकी सहायिकियों को उसमें उल्लिखित प्रयोजनों के लिए स्वैच्छिक आधार पर आधार प्रमाणीकरण निष्पादित करने की अनुमति दी जाती है, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

(3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10131/17/23]

(4) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) केंद्रीय भण्डारण निगम, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) केंद्रीय भण्डारण निगम, नई दिल्ली का वर्ष 2022-2023 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10132/17/23]

(5) भांडागारण (विकास और विनियमन) अधिनियम, 2013 की धारा 52 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) भांडागारण (विकास और विनियमन), भांडागारणों का रजिस्ट्रीकरण (संशोधन) नियम, 2023, जो 13 जुलाई, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.503(अ) में प्रकाशित हुए थे।

(दो) भांडागारण (विकास और विनियमन), भांडागारणों का रजिस्ट्रीकरण (संशोधन) नियम, 2023, जो 18 सितम्बर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.676(अ) में प्रकाशित हुए थे।

(तीन) भांडागारण (विकास और विनियमन), भांडागारणों का रजिस्ट्रीकरण (दूसरा संशोधन) नियम, 2023, जो 20 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.791(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 10133/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY**

**(SHRIMATI ANUPRIYA PATEL):** Sir, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Special Economic Zone Authority, Cochin, for the year 2022-2023, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cochin Special Economic Zone Authority, Cochin, for the year 2022-2023.

[Placed in Library, See No. LT 10134/17/23]

(2) A copy each of the following papers (Hindi and English versions) under subsection 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the STCL Limited, New Delhi, for the year 2021-2022.

(ii) Annual Report of the STCL Limited, New Delhi, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10135/17/23]

(b) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the MMTC Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10136/17/23]

(c) (i) Statement regarding Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (a) of (2) above.

[Placed in Library, See No. LT 10137/17/23]

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 19 of the Foreign Trade (Development & Regulation) Act, 1992:-

(i) S.O.3042(E) published in Gazette of India dated 10<sup>th</sup> July, 2023 notifying revision of General Notes regarding Import Policy under Schedule 1(Import Policy) ITC (HS), 2022.

(ii) S.O.3111(E) published in Gazette of India dated 12<sup>th</sup> July, 2023 notifying amendment in import policy and policy condition of Gold Covered under HS code 71131911, 71131919 & 71141910 of Chapter 71 of Schedule I (Import Policy) of ITC (HS) 2022.

(iii) S.O.3471(E) published in Gazette of India dated 3<sup>rd</sup> August, 2023 notifying amendment in Import Policy of Items under HSN 8471 of Chapter 84 of Schedule-I (Import Policy) of ITC (HS), 2022.

(iv) S.O.3507(E) published in Gazette of India dated 4<sup>th</sup> August, 2023 notifying amendment to Notification No. 23/2023 dated 03.08.2023.

(v) S.O.3818(E) published in Gazette of India dated 28<sup>th</sup> August, 2023 notifying amendment in Registration Fees under Steel Import Monitoring System (SIMS).

(vi) S.O.4331(E) published in Gazette of India dated 4<sup>th</sup> October, 2023 notifying amendment in Policy condition No.07 (ii) of Chapter - 27 of Schedule-I (Import Policy) of ITC (HS), 2022.

(vii) S.O.4423(E) published in Gazette of India dated 11<sup>th</sup> October, 2023 notifying amendment in import policy condition of silver covered under Chapter-71 of Schedule-I (Import Policy) of ITC (HS), 2022.

(viii) S.O.4578(E) published in Gazette of India dated 19<sup>th</sup> October, 2023 notifying amendment in Policy Condition No. 4 of Chapter 84 of Schedule ?I (Import Policy) of ITC (HS), 2022.

(ix) S.O.4633(E) published in Gazette of India dated 23<sup>rd</sup> October, 2023 notifying amendment of Import Policy Conditions for item under ITC(HS) Code 0511 99 99 of Chapter 05 of ITC(HS), 2022, Schedule ?I (Import Policy).

(x) S.O.4692(E) published in Gazette of India dated 26<sup>th</sup> October, 2023 notifying amendment in Policy Condition 1 of Chapter 15 of ITC (HS), 2022, Schedule ? I (Import Policy).

[Placed in Library, See No. LT 10138/17/23]

(5) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of Section 5 of the Foreign Trade (Development & Regulation) Act, 1992:-

(i) S.O.3249(E) published in Gazette of India dated 12<sup>th</sup> July, 2023 notifying amendment in Export Policy of Non-Basmati rice under HS code 1006 30 90.

(ii) S.O.3405(E) published in Gazette of India dated 28<sup>th</sup> July, 2023 notifying amendment in Export Policy of De-Oiled Rice Bran.

(iii) S.O.3415(E) published in Gazette of India dated 31<sup>st</sup> July, 2023 notifying amendment in Export Policy of Food Supplements containing botanicals.

(iv) S.O.3494(E) published in Gazette of India dated 3<sup>rd</sup> August, 2023 notifying amendment in Export Policy of Red Sanders wood exclusively sourced from cultivation origin obtained from private land (including Pattaland) and Confiscated source.

(v) S.O.3838(E) published in Gazette of India dated 29<sup>th</sup> August, 2023 notifying amendment in Export Policy of Non-Basmati Rice under HS Code 10063090

(vi) S.O.3843(E) published in Gazette of India dated 31<sup>st</sup> August, 2023 notifying Export of Non-Basmati White Rice (under HS Code 10063090) to Bhutan, Mauritius and Singapore.

(vii) S.O.3975(E) published in Gazette of India dated 11<sup>th</sup> September, 2023 notifying amendment in Export Policy of Food Supplements containing botanicals.

(viii) S.O.4224(E) published in Gazette of India dated 25<sup>th</sup> September, 2023 notifying export of Non-Basmati White Rice (under HS Code 10063090) to UAE through National Cooperative Exports Limited (NCEL) .

(ix) S.O.4568(E) published in Gazette of India dated 18<sup>th</sup> October, 2023 notifying extension of date for restriction on export of Sugar beyond 31<sup>st</sup> October, 2023.

(x) S.O.4569(E) published in Gazette of India dated 18<sup>th</sup> October, 2023 notifying export of Non-Basmati White Rice (under HS Code 10063090) to Nepal, Cameroon, Cote d' Ivore, Republic of Guinea, Malaysia, Philippines and Seychelles.

(xi) S.O.4717(E) published in Gazette of India dated 27<sup>th</sup> October, 2023 notifying streamlining of Halal Certification Process for Meat and Meat Products.

(xii) S.O.4719(E) published in Gazette of India dated 30<sup>th</sup> October, 2023 notifying imposition of Minimum Export Price on export of Onions.

(xiii) S.O.4898(E) published in Gazette of India dated 11<sup>th</sup> November, 2023 notifying Incorporation of Policy Condition for export of Non-basmati rice under HS Code 10063090.

[Placed in Library, See No. LT 10139/17/23]

(6) A copy of the Notification No. S.O.3816(E) (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> August, 2023 notifying amendment in Appendix 3 (SCOMET items) to Schedule 2 of ITC(HS) Classification of Export and Import items 2018, issued under Section 5 and Section 14A of the Foreign Trade (Development & Regulation) Act, 1992.

[Placed in Library, See No. LT 10140/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIMATI DARSHANA VIKRAM JARDOSH):** Sir, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Cotton Corporation of India Ltd., Navi Mumbai, for the year 2022-2023.



(ii) Annual Report of the Cotton Corporation of India Ltd., Navi Mumbai, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10141/17/23]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Mumbai, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Textiles Committee, Mumbai, for the year 2021-2022.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 10142/17/23]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Jute Board, Kolkata, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Jute Board, Kolkata, for the year 2021-2022.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 10143/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY**

**(SHRI SOM PARKASH):** Sir, I rise to lay on the Table A copy of the following notifications (Hindi and English versions) issued under Section 16 of the Bureau of Indian Standards Act, 2016:-

(1) The Plywood and Wooden flush door shutters (Quality Control) Order, 2023 published in Notification No. S.O.3841(E) in Gazette of India dated 31<sup>st</sup> August, 2023.

(2) The Fire Extinguishers (Quality Control) Order, 2023 published in Notification No. S.O.3585(E) in Gazette of India dated 10<sup>th</sup> August, 2023.

(3) The Bolts, Nuts and Fasteners (Quality Control) Order, 2023 published in Notification No. S.O.3267(E) in Gazette of India dated 21<sup>st</sup> July, 2023.

(4) The Resin treated compressed wood laminates (Quality Control) Order, 2023 published in Notification No. S.O.3139(E) in Gazette of India dated 14<sup>th</sup> July, 2023.

(5) The Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Order, 2023 published in Notification No. S.O.3140(E) in Gazette of India dated 14<sup>th</sup> July, 2023.

(6) The Domestic Gas Stoves for use with Piped Natural Gas (Quality Control) Order, 2023 published in Notification No. S.O.3584(E) in Gazette of India dated 10<sup>th</sup> August, 2023.

(7) The Solar DC Cable and Fire Survival Cable (Quality Control) Order, 2023 published in Notification No. S.O.3807(E) in Gazette of India dated 25<sup>th</sup> August, 2023.

(8) The Electric Ceiling Type Fans (Quality Control) Order, 2023 published in Notification No. S.O.3641(E) in Gazette of India dated 14<sup>th</sup> August, 2023.

(9) The Cast Iron Products (Quality Control) Order, 2023 published in Notification No. S.O.3806(E) in Gazette of India dated 25<sup>th</sup> August, 2023.

(10) The Cookware and Utensils (Quality Control) Order, 2023 published in Notification No. S.O.3583(E) in Gazette of India dated 10<sup>th</sup> August, 2023.

(11) The Welding Rods and Electrodes (Quality Control) Order, 2023 published in Notification No. S.O.3153(E) in Gazette of India dated 17<sup>th</sup> July, 2023.

(12) The Smart Meters (Quality Control) Order, 2023 published in Notification No. S.O.3154(E) in Gazette of India dated 17<sup>th</sup> July, 2023.

(13) The Wood Based Boards (Quality Control) Order, 2023 published in Notification No. S.O.3604(E) in Gazette of India dated 11<sup>th</sup> August, 2023.

[Placed in Library, See No. LT 10144/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI DEVUSINH CHAUHAN):** Sir, I rise to lay on the Table:-

(1) A copy of the Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fifth Amendment) Regulations, 2023 (Hindi and English versions) published in Notification No. F.No. C-1/2/(1)/2021-B AND CS(2) in Gazette of India dated 15<sup>th</sup> September, 2023 under Section 37 of Telecom Regulatory Authority of India Act, 1997.

[Placed in Library, See No. LT 10145/17/23]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT 10146/17/23]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Statement regarding Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10147/17/23]

(b) (i) Review by the Government of the working of the Bharat Broadband Network Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the Bharat Broadband Network Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10148/17/23]

(c) (i) Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2022-2023.

(ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10149/17/23]

(4) A copy of the Indian Telegraph Right of Way (Amendment) Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.594(E) in Gazette of India dated 8<sup>th</sup> August, 2023 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

[Placed in Library, See No. LT 10150/17/23]

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माननीय सभापति : आइटम नम्बर 9, श्री छेदी पासवान जी।

**12.04 hrs**